Web

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Consequent upon the recent transfer and posting of the Judicial Officer and in partial modification of this office earlier order no 3240-3254/Power/Judl./N-E/KKD/Delhi/2026 dated 13.04.2026, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect till further orders :-

(1)	(2)	(3)	(4)
S. No.	Name of the Judicial Officer	I[st] Link Officer	II[nd] Link Officer
i.	Sh. Sanjay Sharma-I, Pr. D&SJ – N/E	Sh. Babru Bhan, ASJ-04	Sh. Hem Singh, ASJ (SC-POCSO)-02
ii	Sh. Parveen Singh, ASJ-03	Ms. Twinkle Wadhwa, ASJ-02,	Sh. Balwinder Singh, ASJ (FTC)
iii.	Ms. Twinkle Wadhwa, ASJ-02,	Sh. Parveen Singh, ASJ-03	Sh. Babru Bhan, ASJ-04
iv.	Sh. Hem Singh, ASJ (SC-POCSO)-02	Sh.. Sachin Sood, ASJ (SC-POCSO)-01	Ms. Ritu Singh, ASJ-01 (POCSO)
V.	Sh. Babru Bhan, ASJ-04	Sh. Nipun Awasthi, Spl. Judge (NDPS)	Sh. Sachin Sood, ASJ (SC-POCSO)-01
vi.	Ms. Ritu Singh, ASJ-01 (POCSO)	Sh. Hem Singh, ASJ (SC-POCSO)-02	Ms. Twinkle Wadhwa, ASJ-02,
vii	Sh. Balwinder Singh, ASJ (FTC)	Sh. Hem Singh, ASJ (SC-POCSO)-02	Sh. Babru Bhan, ASJ-04
Viii	Sh. Sachin Sood, ASJ (SC-POCSO)-01	Ms. Ritu Singh, ASJ-01 (POCSO)	Sh. Parveen Singh, ASJ-03
ix	Sh. Nipun Awasthi, Spl. Judge (NDPS)	Sh. Balwinder Singh, ASJ (FTC)	Sh. Hem Singh, ASJ (SC-POCSO)-02

(SANJAY SHARMA-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 6308-6322 /Power/Judl./N-E/KKD/Delhi/2026

Dated :- 06 AUG 2026

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. A.O. (J)/Branch Incharge, Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
8. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
9. The Website Committee, Tis Hazari Courts /KKD Courts, Delhi.
10. R&I Branch to upload the same on LAYERS.
11. P.S. to the undersigned.

कार्यालय प्रधान जिला एवं सत्र न्यायाधीश (उत्तर-पूर्व जिला) डाक्टर संख्या 6322/B 07 AUG 2026 नई दिल्ली

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.